## REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON SOCIAL JUSTICE AND EMPOWERMENT

DR. NARENDRA JADHAV (Nominated): Sir, I lay on the Table, a copy (in English and Hindi) of the Forty-third Report of the Department-related Parliamentary Standing Committee on Social Justice and Empowerment (2016-17) on the subject "The Transgender Persons (Protection of Rights) Bill, 2016" relating to the Ministry of Social Justice and Empowerment (Department of Social Justice and Empowerment).

## STATEMENT BY MINISTER

## Status of Implementation of Recommendations contained in the Twentieth Report of the Department-related Parliamentary Standing Committee on Chemicals and Fertilizers

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): Sir, I make a statement regarding Status of implementation of recommendations contained in the Twentieth Report of the Department-related Parliamentary Standing Committee on Chemicals and Fertilizers on the subject 'Functioning of Autonomous Institutions - Central Institute of Plastics Engineering and Technology (CIPET)'.

## STATEMENT REGARDING GOVERNMENT BUSINESS

अल्पसंख्यक कार्य मंत्रालय के राज्य मंत्री (श्री मुख्तार अब्बास नक्रवी): महोदय, आपकी अनुमित से मैं यह सूचित करता हूं कि 24 जुलाई, 2017 से आरंभ होने वाले सप्ताह के दौरान निम्नलिखित सरकारी कार्य लिया जाएगा:-

- आज की कार्यसूची में शामिल निम्नलिखित में से बकाया सरकारी कार्य की किसी मद पर विचार:-
  - (क) लोक सभा द्वारा पारित किए गए रूप में मोटर यान (संशोधन) विधेयक, 2017 पर विचार और पारित करना।
  - (ख) लोक सभा द्वारा पारित किए गए रूप में नावधिकरण (समुद्री दावा की अधिकारिता और निपटारा) विधेयक, 2016 पर विचार और पारित करना।